

(a) whether there is any proposal under Government's consideration to exempt those people from income-tax who have resolved not to marry in order to control the population growth; and

(b) if so, the details thereof?

स्वास्थ्य और परिवार नियोजन मंत्रालय में
उपमंत्री (श्री कोंडा जी बासपा) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING (SHRI KONDAJI BASAP-
PA) : (a). No.

(b) Does not arise.]

Criteria for the grant-in-aid to the aided educational institution

1416. SHRI B. S. SHEKHAWAT:
SHRI C. P. MAJHI:

Will the Minister of EDUCATION, SO-
CIAL WELFARE AND CULTURE be
pleased to refer to the reply to Starred
Question 224 given in the Rajya Sabha on
the 31st July, 1974 and State:

(a) what is the policy of Government
in the matter of payment of grant-in-aid
to the educational institutions which do not
accept the directions of the Directorate of
Education, Delhi, in the matter of making
appointment and termination of services
of teachers working in aided schools;

(b) whether, after paying the full grant
to an institution, a person against whom
enquiries in regard to his integrity and
honesty are under investigation, is allowed
to function on a very responsible post,
viz, as in the case of the Principal V.D.U.S.

†[] English translation.

Ramjas higher Secondary School, No. 7,
Ballimaran, Delhi; and

(c) if not, what action Government
propose to take in such cases ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION, SO-
CIAL WELFARE AND IN THE DE-
PARTMENT OF CULTURE (SHRI
D. P. YADAV) : (a) In case where the
instructions are flouted, the grant-in-aid is
suspended or stopped as deemed desirable
and the School is brought on direct pay-
ment. There is also a provision for tak-
ing over the Management of the school
temporarily.

(b) and (c). Action is taken as per
rules 115-120 of the Delhi School Edu-
cation Rules, 1973. Shri R. P. Gupta,
who is acting as Principal in V. D. U. S.
Ramjas Higher Secondary School No. 7,
Ballimaran, Delhi, is drawing the pay of
a P.G.T. only and the approval to Shri
R. P. Gupta's appointment as Principal is
held up pending enquiry against him.

Prime Minister's warning to wheat traders

1417. SHRI S. G. SARDESAI:
DR. Z. A. AHMAD:
SHRI I. D. SINHA :
SHRI BHOLA PRASAD:
SHRI BHUPESH GUPTA:

Will the Minister of AGRICULTURE
be pleased to state:

(a) whether it is fact that in one of
the statement made in Chandigarh, recent-
ly, the Prime Minister warned the whole-
sale wheat traders that Government might
use "alternative means" to procure wheat;
and

(b) whether such alternative means were
adopted following the Prime Minister's
warning, and, if so, what are the details
thereof and the results achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). The new wheat policy has generally helped in improving the availability and reducing prices in the deficit States. The inter-State price disparity has also been brought down. The procurement of wheat has, however, been below expectation. Government have already made it clear that the food policy should be subjected to review so that appropriate steps could be taken to attain the policy objectives.

अलीगढ़ मुस्लिम विश्वविद्यालय के उपकुलपति

1418. श्री प्रकाश वीर शास्त्री : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) अलीगढ़ मुस्लिम विश्वविद्यालय के उपकुलपति की नियुक्ति कब तक की जाएगी,

(ख) क्या यह सच है कि इस विश्वविद्यालय में उपकुलपति के अभाव में संस्था में भारी अव्यवस्था फैली हुई है और विद्यार्थियों के प्रवेश तथा संस्था के प्रबन्ध पर भी उसका कुप्रभाव पड़ रहा है; और

(ग) यदि हाँ, तो उपकुलपति की नियुक्ति के मार्ग में मुख्य बाधाएँ कौन कौन सी रही हैं ?

†[Vice-Chancellor of the Aligarh Muslim University

1418. SHRI PRAKASH VIR SHASTRI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) by when the Vice-Chancellor of the Aligarh Muslim University will be appointed;

(b) whether it is a fact that in the absence of Vice-Chancellor in the University, gross mismanagement is prevailing in the institution which is adversely affecting admission of students and management of the institution; and

(c) if so, what have been the main hurdles in the way of appointing the Vice-Chancellor?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (प्रो० एस० नुरल हसन) : (क) अलीगढ़ मुस्लिम विश्व-विद्यालय के कानूनों के कानून-2 के अनुसार एक समिति का गठन किया गया है जो उपकुलपति के पद पर नियुक्ति के लिए नामों की तालिका पर कुलाध्यक्ष के विचारार्थ सिफारिश करेगी।

(ख) विश्वविद्यालय के कार्यों में किसी प्रकार की अव्यवस्था के बारे में सरकार को कोई जानकारी नहीं है। उपकुलपति के पद के लिए रिक्त हो जाने पर उक्त पद के कर्तव्यों के पालन किए जाने के लिए कानून में व्यवस्था है।

(ग) प्रश्न नहीं उठता।

‡[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) In accordance with Statute 2 of the Statutes of the Aligarh Muslim University, a Committee has been constituted to recommend, for the consideration of the Visitor, a panel of names for appointment to the post of Vice-Chancellor.

(b) Government are not aware of any mismanagement of the affairs of the University. The Statutes provide for the duties of the Vice-Chancellor being performed when the office falls vacant.

(c) Does not arise.]

Purchase of Bulk Carriers

1419. SHRI NIREN GHOSH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how many bulk carriers have been ordered for purchase;

(b) what is their tonnage;

(c) whether it is a fact that Vishakhapatnam, Madras, and Haldia cannot at present handle more than 100,000 tonne carriers;

(d) If so, the reasons for purchasing so many carriers above one lakh tonnes;